

(ख) यदि हां, तो कब क और यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल बंडल) : (क) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

Merits of Jaguars vis-a-vis other Aircrafts

436. SHRI RUDOLF RODRIGUES:
SHRI O. V. ALAGESAN:

Will the Minister of DEFENCE be pleased to state:

(a) what are the countries that came with offers to sell Deep Penetration Strike Aircraft (DPSA) to Government;

(b) what are the relative merits of the offers;

(c) what were the special advantages that made Government finally go in for Jaguars; and

(d) whether there are plans to make such sophisticated aircraft within the country?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The countries concerned were the United Kingdom, France and Sweden.

(b) to (d). Three types of aircraft were considered for the purpose, namely, the Anglo-French JAGUAR, the French MIRAGE-F.I and the Swedish VIGGEN.

All the three planes were carefully evaluated, in all aspects by teams of experts belonging to the Air Force, HAL and the Ministries of Finance and Defence. The reports of these teams were carefully considered by the Cabinet Committee on Political Affairs, and the Committee selected the Jaguar for the following reasons:—

(1) The Jaguar—like the other two aircrafts—fulfilled the operational and technical requirements of the Air Force;

(2) The Jaguar was considerably more favourable on Prices as well as delivery schedules; and

The Jaguar, with its two-engine characteristic, was adjudged by the Air Force experts as offering better survival capability. In arriving at the decision, the views of the former as well as present Chief of Air Staff were taken into account.

The IAF's requirement is for an aircraft fulfilling the Strike/Ground-attack role at present performed by the Hunters and Canberras. The Jaguar is a specialised aircraft and was developed jointly by the British and the French specifically for such a role.

It has specialised equipment required for such a role, to which Air Force experts attach special importance.

It is planned to manufacture the aircraft, under licence, at HAL.

Congress (I) Demonstration at Teen Murti

437. SHRI K. MALLANNA:
SHRI S. R. REDDY:
SHRI G. Y. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Police burst more than 66 tear-gas shells to disperse a Congress-I, peaceful demonstration at Teen Murti round about, near Prime Minister's residence on the 8th October, 1978;

(b) whether it is a fact that the demonstration had been called by the Delhi Pradesh Youth Congress to protest against the recent demolitions of unauthorised constructions in Tughlakabad and the Government's failure to assist flood victims; and

(c) whether any enquiry has also been demanded by the Congress-I, leaders in this regard and if so, the reaction of Government thereto?